

Sector Undertakings across the country; if so, the details thereof and measures so far taken to achieve such objective;

(b) the percentage of women participation in PSUs in the country, PSU-wise;

(c) whether the National Convention of the Forum of Women in Public Sector was held in the recent past; and

(d) if so, the details of issues raised/discussed and decisions taken during the said Convention?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): (a) CPSEs have been asked to formulate enabling Human Resource policies for women employees which facilitate experience sharing, help in confidence building and ensure speedy redressal of their grievances. CPSEs have also been advised for their mentoring and career counselling. Instructions have been issued to CPSEs to provide creche facilities near work places of women and co-opt one woman in recruitment Selection Boards/Committee. In addition, CPSEs have been asked to provide uniformity in facilities for women like Maternity Leave, Child Care Leave, Child Adoption Leave etc. They have also been advised to constitute WIPS Cells (Women in Public Sector Cells).

(b) As per Public Enterprises Survey (2013-14), which was laid down on the Table of both the Houses of Parliament on 26-02-2015, the representation of women employees in Central Public Sector Enterprises (CPSEs) as on 31-3-2014 was around 9.85% .

(c) and (d) 25th National Convention of the Forum of Women in Public Sector (WIPS) was held on 12-02-2015 in New Delhi. The Convention focused on issues like increase in facilities and opportunities for women employees and also, for making efforts for their increased participation.

Rajiv Awas Yojana

818 SHRI DEREK O BRIEN : Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the cumulative drawals under the Rajiv Awas Yojana are satisfactory;

(b) if so, the measures taken to ensure that the scheme becomes easier to operationalize; and

(c) whether any studies have been conducted on the Rajiv Awas Yojana, if so, what are their main recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) and (b) Under Rajiv Awas Yojana (RAY), out of Central Share of ₹ 4827.49 Cr, ₹ 1913.14 Cr has been released. In pursuance of the Government's goal of providing houses to all by 2022, this Ministry is in the process of launching a comprehensive Mission "Housing for All" in place of Rajiv Awas Yojana (RAY).

(c) No, Sir. No studies have been conducted on the Rajiv Awas Yojana.

Affordable housing for Urban Poors

819. SHRI MD. NADIMUL HAQUE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government is working towards affordable housing for the urban poors, if so, details thereof; and

(b) the number of units of affordable urban houses that has been completed and handed over in the country since August, 2014, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) and (b) Affordable Housing in Partnership (AHP) was approved in September, 2013 as part of Rajiv Awas Yojana (RAY). Under AHP, as on date, 22 projects in 8 Cities/Towns of 3 States viz. Gujarat, Karnataka and Rajasthan have been approved at project cost of ₹ 1482.96 crores with Central Share of ₹ 149.55 crores for construction of 25,407 houses. Project-wise details of houses sanctioned, completed and occupied including since August, 2014 under AHP are given in the Statement (*See below*).

Further, Government is in the process of launching a comprehensive Mission to assist States/UTs for achieving the goal of providing houses to all by 2022.